Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
Dr. Rajendra Prasad Road,
New Delhi-110 001.
Dated 13.7.2011

To

1. The Regional Director,
   Ministry of Corporate Affairs,
   ER/NR/SR/WR/NWR/NER/SER
2. Secretary, Company Law Board, New Delhi.
3. Director, Serious Fraud Investigation Office, New Delhi.
4. Secretary, Competition Commission of India, New Delhi.
5. OSD, Indian Institute of Corporate Affairs.
6. Member, Competition Appellate Tribunal, New Delhi.
7. All Registrar of Companies
8. All Official Liquidators

Subject: Encoding the symbol for the Indian Rupee.

Sir,

I am directed to forward herewith a copy of D.O. letter No.3/17/10-CY.
dated 1.7.2011 received from Shri Bimal Julka, Additional Secretary & Director
General (DOC), Department of Economic Affairs on the subject mentioned
above for information and compliance. Action taken in the matter may also be
reported.

(R.C. Tully)
Under Secretary to the Govt. of India
Tel: 2307 3734

Encl: As above
Copy to:

All Officers/ All Section
DD(SS) to upload on the website.

[Signature]
2017/2011
Dear Shri Dinesh Kumar Mittal,

I am pleased to inform that the ₹ symbol has been encoded in Unicode Standard and National Standard ISCII. The same has also been placed on the keyboard and by pressing "Alt Gr" + "4" keys together it can be typed. Detailed information is hosted on TDIL Centre (http://tdil-dc.in/) for the benefit of the users.

I hope you will issue the necessary directions to promote its use in the day to day work. We shall be grateful if the action taken in the matter is reported to us, also.

Yours sincerely,

(Bimal Julka)